ensure that inmates released on parole, furlough and premature release etc. do not violate law, systems must be put in place for monitoring and follow up of each case.

(b) and (c) No such specific incident has been reported to MHA.

## **Canteens functioning for CAPF personnel**

1156. SHRI RAJEEV SATAV: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of number of Master Canteens and Subsidiary Canteens functioning for serving and retired Central Armed Police Forces (CAPF) personnel;
- (b) whether Government has taken steps to provide quality products in Central Police Canteen (CPC) and also at a subsidised rate as was in the case of CSD canteen for defence personnel and if so, the details thereof and the action taken in this regard; and
- (c) whether Government has decided to sell only indigenous products in CPC and if so, the details thereof and the objective behind the move along with the time by which this will be made functional?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) Total 119 Master Bhandars and 1871 Subsidiary Bhandars are functioning for the benefit of serving and retired personnel of Central Armed Police Forces (CAPFs). Besides, 10 Mini Bhandars have also been sanctioned for Ex-CAPF Associations, out of which 07 are functioning under supervision of Master Bhandars.

- (b) Quality products are being provided to Central Police Canteen (CPC), now renamed as Kendriya Police Kalyan Bhandar (KPKB), beneficiaries at discounted rates through direct negotiations with the firms/suppliers. To ascertain quality of the products, all standard parameters as per Government rules/ guidelines are ensured before registration of the products with KPKB. Goods in KPKB are available at discounted rates. At present, there is no exemption in GST to products sold through KPKB, as available to CSD.
- (c) In order to promote domestic industries, it has been decided to sell only "Swadeshi Products" through the Kendriya Police Kalyan Bhandar (KPKB) with effect from 01.06.2020.